

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 187 OF 2015

Dated: 30th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Tamil Nadu Generation & Distribution Corpn. Ltd. & Ors. ...Appellant(s)
Versus**

M/s. B&G Solar Pvt. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1

Mr. G. Umapathy for R.2

ORDER

We have heard learned counsel for the parties. Written submissions may be filed on or before 05.07.2016 after serving copy on the other side.

List the matter for further hearing on **20/07/2016.**

**(I.J. Kapoor)
Technical Member**

mk/jp

**(Justice Ranjana P. Desai)
Chairperson**